

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1314
ANSWERED ON:28.07.2015
Crime and Criminal Cases
Gaikwad Prof. Ravindra Vishwanath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various crimes and criminal cases are on the rise in the country;
- (b) if so, the total number of crime and criminal cases reported, guilty arrested/convicted, cases solved/unsolved and the steps taken to solve all the cases during each of the last three years and the current year, crime and State-wise including murder, theft, rape, physical assault; and
- (c) the corrective steps being taken in this regard along with the advisories/guidelines issued to the States and police departments in this regard including Uttar Pradesh?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Information on total number of crime and criminal cases reported, arrested, convicted during the period 2012-2014 is at Annexure. 'Police' and 'Public Order' are the State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. However, the Ministry of Home Affairs has issued various Advisories on crime against children, prevention, registration, investigation and prosecution of crime preventing & combating, cyber crime, trafficking etc. for the State Governments to take further course of action in the prevention of crimes. The Advisories are available on the Ministry of Home Affairs' website link: mha.nic.in.
